2K9 aged 2:



Year. 2023

Declaration of Assets and Liabilities

(>	L ADARSH	PRIYA	son/daug	hter/wife of .	NIL RATAN A	PRASAD
aged	2.7	. years, belongi	ng to B	sihar Legisl	ative Assembly Se	çxetasiai
service	and presently wo	orking asS	tenogra	apher		
give h	erein below the de	tails of the assets	(immova	ible, movable	, bank balance, etc.) o	of
myseli	f, my spouse and d	ependants*:				

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	7,000/-				1-
(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	83,009- SBI, B.V.M. PATNA				
(iii)	Bonds, Debentures and Shares in companies					
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		, — , — , —			-
(v)	Motor Vehicles (details of make, etc.)				* 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1	
(vi)	Jewellery (give details of weight and value)	40g. Gold 20g. Silver				
(vii)	Other assets, such as values of claims / interests				- : -	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Slews

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will see to be indicated]

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					2200-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	(HOF, 1961) Till share is not defi	hed		17-24 TORKE	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.02:2023	
(i) Loans from Banks	S.B.I B.V.M. PATNA	7,08,9001-	
(ii) Loans from financial institutions	> -		
(iii) Government Dues: (a) dues to departments dealing with government accommodation			
(b) dues to departments dealing with supply of water			
(c) dues to departments dealing with supply of electricity			
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	Financial Institutions(s) / Department (s) (i) Loans from Banks S.B.I S.V.M. PATN A (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FLVPP9675P	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax (Only in case of proprietary business]		
	(iv) Property Tax		

GPF/CPF/PRAN No. :- IID144294414 Gender :- M (M/F) Date of Birth :- 2 5 1 2 1 9 9 5 (DD/MM/YYYY) Class/Group :- C (A/B/C) Cadre :- Stengxaphex and Private Secretary Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.) Home District :- Begusaxai

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Adaysh Priya

Designation: Stenagrapher

Date: 13.02.2023

Place: Patna

Personal Detail

Department: Bihax Legislative Assembly Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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